

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 772 OF 2024

IN THE MATTER OF:

Mohan Chandra Sati

....PETITIONER

VERSUS

State of Uttarakhand & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 01.05.2024)

Mohan Chandra Sati

....PETITIONER

VERSUS

1. State of Uttarakhand

Through Secretary, Department of Environment & Forest

Regional Office (NCZ), 25,

Subhash Road, Dehradun - 248001

Email: moef.ddn@gmail.com

(Respondent No.1)

2. Director, Rajaji National Park, Uttarakhand

5/1 Ansari Road, Dehradun

(Respondent No.2)

3. District Forest Officer, Kotdwar

Lansdowne Forest Division, Kotdwar

Email: dfolansdowne@yahoo.com

(Respondent No.3)

4. Uttarakhand State Pollution Control Board

Through its Member Secretary

Gaura Devi Paryavaran Bhawan, 46 B IT Park Sahastradhara Road,

Dehradun- 248013, Uttarakhand

Email: msukpcb@yahoo.com

(Respondent no.4)